

<i>Year</i>	<i>Production of controlled cloth by NTC mills (million sq. metrs.)</i>	<i>Production of Janata cloth by Handloom Sectors (million sq. metrs.)</i>
1985-86	275.00	398.00
1986-87	187.00	482.00
1987-88	107.00	489.00

The controlled cloth is distributed, inter alia, through NCCF. Janata Cloth is distributed, inter alia, through the Public Distribution System as well as State handloom and other agencies.

Formation of Group Housing Societies by Registrants of New Pattern HUDCO Scheme, 1979.

3744. SHRI HAFIZ MOHD. SIDDIQ:
SHRI RAM SAMUJHAWAN:
SHRIMATI D.K. BHANDARI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has asked the persons registered under the New Pattern HUDCO Scheme, 1979 to form Group Housing Societies and make their own arrangements for construction of flats;

(b) if so, the reasons therefor and the details of the proposed scheme;

(c) the mode of allotment of land, the area in which land will be allotted, the preference or precedence in allotment of land over other registered Group Housing Societies the area of land to be allotted per head and the rate thereof;

(d) the assistance proposed to be rendered by the Delhi Development Authority to

the Group Housing Societies in making available the requisite finance and construction of flats; and

(e) the procedure for registration of the Societies with the Registrar and the assistance that will be rendered by the Delhi Development Authority in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) In order to meet the housing shortage in Delhi, DDA has drawn an action plan called 'AVAS SAKARYOJANA' under which registrants for LIG and MIG flats under New Pattern Scheme 1979 with priority Nos. beyond 10,000 have been given an opportunity to form Cooperative Group Housing Societies which will be allotted land on priority basis.

(c) The allotment of land is proposed to be made to such Societies in accordance with the norms prescribed for Cooperative Group Housing Societies, within one month from the date of registration. The land will be allotted to such Societies in Rohini, Pankalan (Dwarka), Narela and other areas at prices applicable to other DDA housing scheme at the time of allotment.

(d) Low-interest loans applicable exclusively to members of Cooperative Group Housing Societies can be availed of from

institutions such as Banks, Housing Development Finance Corporation, Delhi Cooperative Housing Finance Society Ltd. and Life Insurance Corporation. Beside, DDA will be glad to suggest housing design which conform to bylaws and guidelines applicable to group housing.

(e) After grouping of applicants who have taken this option, DDA will assist them in the formation of Societies. Office-bearers of the Societies will be entrusted to take all steps to register the groups as Cooperative Group Housing Societies with the Registrar of Cooperative Societies, Delhi Administration.

Non-recognition of Medical Degree of African Universities by Medical Council of India

3745. PROF. P.J. KURIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Medical Council of India has refused to recognise the basic medical degree given by any medical University in Africa;

(b) whether African Universities have also refused to recognise the Indian Medical degrees;

(c) whether this is causing a great deal of hardship to the Indian nationals;

(d) whether any representations have been received in this regard; and

(e) if so, the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):
(a) No, Sir.

(b) No such information is available.

(c) and (d). Some representations have been received from the Indian nationals in African countries and the Medical Council of India have proposed visits to these countries for recognition of the Medical degrees granted by their Medical Institutions.

(e) The Medical Council of India has been requested to consider whether they can recognise such degrees without undertaking such visit in view of the expenditure involved.

[*Translation*]

Popularisation of Ayurvedic and Homoeopathic System of Medicines

3746. SHRI KALI PRASAD PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Ayurvedic and Homoeopathic systems of medicines are less expensive as compared to the allopathic system of medicine;

(b) whether Government have assisted States in construction of a large number of Ayurvedic hospitals providing sufficient number of doctors and taken steps for the development of Homoeopathic and Ayurvedic systems of medicine; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) No study has so far been conducted to find out which system of medicine is less expensive.

(b) and (c). Medical care being a State subject, construction of hospitals, appointment of Doctors etc. is primarily the respon-